

(b) the number of such persons who have joined and the number of those who have not joined;

(c) reasons therefor; and

(d) the number of cases still pending decision?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (d). Two statements containing the information are laid on the Table of the House. [See Appendix XIV, annexure No. 21.]

CENTRAL SECRETARIAT TEMPORARY EMPLOYEES

2227. Shri Kamath: Will the Minister of **Home Affairs** be pleased to state:

(a) the number of temporary employees in the Central Secretariat, as on 1st May, 1956, Ministry-wise;

(b) the number, among them, who have put in 5—10 years of service;

(c) the number, among them, who have put in over 10 years of service;

(d) when they are likely to be confirmed;

(e) the rules governing the declaration of temporary employees as quasi-permanent; and

(f) the rules under which temporary employees are confirmed?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

(e) The rules governing the declaration of temporary employees as quasi-permanent were published in the Gazette of India on the 17th March, 1949. A copy of the gazette notification is laid on the Table of the House. [See Appendix XIV, annexure No. 14.]

(f) There are no general rules for confirmations in Government service. Confirmations are made in accordance with the Recruitment Rules framed for each service, grade or post provided permanent vacancies are available.

DEV SOMNATH TEMPLE

2228. Shri Bheekha Bhai: Will the Minister of **Education** be pleased to state the steps taken to protect the Dev Somnath Temple in Dungarpur District in Rajasthan during 1955-56?

The Deputy Minister of Education (Dr. M. M. Das): The information is being collected and will be laid on the Table of the House in due course.

Vigyan Mandirs

2229. Shri Krishna Chandra: Will the Minister of **Natural Resources and Scientific Research** be pleased to state the number of *Vigyan Mandirs* that will be started during 1956-57 in Uttar Pradesh?

The Ministry of Natural Resources (Shri K. D. Malaviya): The allocation of *Vigyan Mandirs* as between different States has not yet been decided.

PRIMARY TEACHERS

2230. Shri N. B. Chowdhury: Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 2021 on the 8th May, 1956 and state whether the enhancement of salaries of Primary teachers upto Rs. 40 or Rs. 50 includes "allowances" also?

The Deputy Minister of Education (Dr. M. M. Das): No, Sir.

EDUCATION OF THE HANDICAPPED

2231. Shri Jhulan Sinha: Will the Minister of **Education** be pleased to state the total amount spent by the Centre directly and as grant-in-aid over the education of (1) the blind, (2) the deaf and (3) the dumb in the country from 1952-53 to 1955-56?

The Deputy Minister of Education (Dr. M. M. Das): The information is being collected and will be laid on the Table of the Lok Sabha as soon as possible.

SYMPOSIA ON SCIENTIFIC SUBJECTS

2232. Shri Krishnacharya Joshi: Will the Minister of **Natural Resources and Scientific Research** be pleased to state: